

**SHRI B. K. DAS-  
CHOWDHURY :**

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Inter-University Board of India and Ceylon had at its 44th Annual Session held at Vallabh Nagar in January this year, expressed concern over the increasing interference in the autonomy of Universities by the University Grants Commission and the Central and State Governments and had also urged the University Grants Commission and the Governments concerned to relieve the Universities of financial uncertainties ;

(b) if so, the precise nature of the observations and suggestions made in this regard ; and

(c) Government's reaction thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) and (b). The Seminar organised at the time of the 44th Inter-University Board meeting held at Vallabh Vidyanagar discussed (i) Universities and their Finances and (ii) University Constitution. The Board adopted the following Draft Resolutions :

(i) *University and Finances :*

This 44th meeting of the Inter-University Board suggests to the State Governments to adopt the following criteria already being used by the Government of Gujarat for determining the block grant to the various universities :

- (1) Annual expenditure incurred by the University under the settled channels of expenditure.
- (2) Increase in expenditure envisaged in view of developmental schemes and subsequent additional staff—administrative as well as teaching.
- (3) Expenditure that becomes committed when the University Grants Commission Plan help cases.
- (4) Expenditure on campus development and/or expansion of physical facilities not covered under University Grants Commission schemes.
- (5) Increase due to revision in salary scales or D. A. or other

allowances or amenities or benefits.

- (6) 6% increase to meet the expenditure on normal annual increments of the staff on rolling basis.

(ii) *University Constitution :*

Resolved that a Committee be appointed by the President of the Inter-University Board to enquire into and report on the question of revising the structure of the universities so as to make it conform to the changed conditions and become an efficient instrument for meeting the aspirations of the people and the needs of the country.

(c) Government have taken note of the Resolution.

**Performance of I.A.C.**

2245. SHRI S. S. KOTHARI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the performance of the Indian Airlines Corporation has improved this year ;

(b) if so, the budgeted income and profits for the years 1968-69 and 1969-70 ; and

(c) the steps taken to further improve the working of the Corporation ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Yes, Sir. As against the loss of Rs. 38.11 lakhs during 1967-68, the Indian Airlines have budgeted for a profit of Rs. 69.20 lakhs during 1968-69, which in fact they expect to exceed. The total budgeted revenue for 1968-69 is Rs. 3895 lakhs. The Budget Estimates for 1969-70 are yet to be finalised by the Corporation.

(c) By improving internal efficiency, rationalisation and economy and by careful planning of expansion and acquisition of fleet.

**Misappropriation of Funds by Delhi Administration**

2246. SHRI SHARDA NAND ;  
SHRI P. C. ADICHAN ;

**SHRI RAM SINGH  
AYARWAL :**

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Chief Vigilance Commissioner, New Delhi had received any complaint in December, 1968 from any Member of Parliament regarding misappropriation of funds of about Rs. 1,40,000 allocated for the Post-Matric Scholarship Scheme during 1967-68 by the Delhi Administration ; and

(b) if so, the result of the enquiries made by the Chief Vigilance Commissioner in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) :** Yes, Sir.

(b) The Central Vigilance Commission is still making enquiries.

**Expenditure on facilities for Car  
Race from London to Sydney**

2247. **SHRI P. C. ADICHAN :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total expenditure incurred by Government to provide facilities for the car race from London to Sydney and foreign exchange content thereof ;

(b) the details of the facilities arranged by Government for the competitors, including cost of each item ;

(c) whether it is a fact that the competitors had been robbed of their belongings during their passage/stay in India and if so, the details in this regard ; and

(d) the number of persons injured or killed in India as a result of this race and the details of each incident ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :**

(a) No expenditure was incurred by the Central Government.

(b) The following facilities were extended to the organisers of the London-Sydney Car Race :

(i) Expeditious customs and Immigration clearance at Hussainiwala checkpost and at Bombay Port ;

(ii) Opening of the Hussainiwala border after normal working hours, opening of an exchange counter at Hussainiwala checkpost by State Bank of India and special lighting arrangements at the checkpost;

(iii) Co-ordination of traffic arrangements by the local police force and first-aid arrangements along the route from Hussainiwala to Bombay ; and

(iv) Special communications arrangements by the Army and local police force to ensure smooth passage of the cars.

(c) Government's attention has been drawn to the news item appearing in certain newspapers about the alleged pick-pocketing at Control Point, Delhi. However, no specific complaint was received by the Tourist Department.

(d) During the passage of the rally through India, four accidents took place, none of which was fatal. Three participants received serious injuries. The details of accidents are :

(i) *Australian entry :* Accident with a truck at Rajpura, participants received minor injuries.

(ii) *French entry :* Car hit the pillar of level crossing beyond Gwalior. Both occupants were seriously injured and were brought to Delhi by specially chartered plane arranged by the French Embassy with the assistance of the Department of Tourism.

(iii) *British entry :* Car went out of control while negotiating a sharp curve before level crossing outside Agra City. One participant received serious injuries and was given medical attention at the local Medical College Hospital.

(iv) *British entry :* Car collided with a truck on Agra-Bombay road, all three participants received minor injuries.

It was one of the conditions of the race that any accidents will be the responsibility of the participants themselves.